## THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

Summary of Commercial Cases during the month of January, 2024.

SI.No	Court	District/State	Cases pending on the 1 <sup>st</sup> day of the month	Institution during the month	Disposal during the month	Pending at the end of the month
1	Civil Judge-cum- Asst. Sessions Judge	Bongaigaon, Assam	03			03
2	Civil Judge-cum-Asst. Sessions Judge	Chirang, Assam	05			05
3	Civil Judge-cum- Asst. Sessions Judge	Dibrugarh, Assam	09	01		10
4	Civil Judge-cum- Asst. Sessions Judge	Kamrup(M), Assam	443	13	03	453
5	Civil Judge-cum- Asst. Sessions Judge	Sivasagar, Assam	17	01	02	16
6	Civil Judge-cum- Asst. Sessions Judge	Golaghat, Assam	01			01
7	Civil Judge-cum- Asst. Sessions Judge	Jorhat, Assam	34	03	01	36
8	Civil Judge-cum- Asst. Sessions Judge	Morigaon, Assam	32			32
9	CJM-cum-Civil Judge-cum- Asst. Sessions Judge	Hojai, Assam	04			04
10	Civil Judge-cum- Asst. Sessions Judge	Nagaon, Assam	89	01	04	86
11	Civil Judge-cum- Asst. Sessions Judge	Sonitpur, Tezpur	02			02
12	Civil Judge-cum- Asst. Sessions Judge	Tinsukia	09			09
13	Civil Judge-cum- Asst. Sessions Judge	Hailakandi	22	02		24
14	Civil Judge-cum- Asst. Sessions Judge	Goalpara	01			01
15	Civil Judge-cum- Asst. Sessions Judge	Darrang	07			07
16	Civil Judge-cum- Asst. Sessions Judge	Kamrup, Amingaon	03			03
17	Civil Judge-cum- Asst. Sessions Judge	Majuli	01			01
18	Civil Judge-cum- Asst. Sessions Judge	Barpeta	77		01	76
19	Civil Judge-cum- Asst. Sessions Judge	Lakhimpur	01			01
20	Civil Judge-cum- Asst. Sessions Judge	Nalbari	07			07
21	Civil Judge-cum- Asst. Sessions Judge	Charaideo	02			02
Total			769	21	11	779

There are no Commercial Act cases pending in the state of Nagaland, Mizoram and Arunachal Pradesh.